

43

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 274/(MAH)/2017

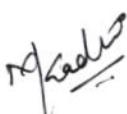
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2017

NAME OF THE PARTIES: M/s. De Beers India Pvt. Ltd.

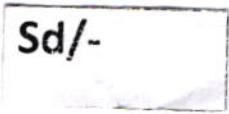
SECTION OF THE COMPANIES ACT: 100 to 103 of the Companies Act 1956 and 52 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
43	Amit Sure Meeta Kadiu	Advocates for De Beers Petitioner Company	

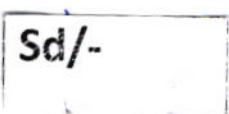
ORDER

TCSP No. 274/66/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **11.10.2017**.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)